

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 119(ND)13**  
**CA. NO.**

**CORAM:**

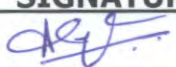


**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017**

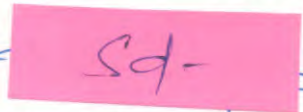
**NAME OF THE COMPANY: M/s Mr. Mohammed Rahmatullah & Anr. V/s. M/s. KNS Infracon Pvt.Ltd. & Ors.**

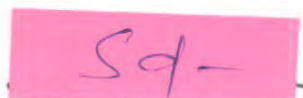
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Anushri Singh	Adv.	Petitioner	
2	Vikram Singh & Richa Malhotra	Adv.	Respondents	
3	Annu Saxena		Petitioner	
4	Nalini		"	Nalini
5	Jayshree Dugar		"	Jayshree Dugar

**ORDER**

At the request of the parties, adjourned to 23.03.2017.

  
[ S.K. MOHAPATRA ]  
MEMER [T]

  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]